

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Sir, I lay on the Table, under sub-section (3) of Section 155 of the Sashastra Seema Bal Act, 2007, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R 950 (E), dated the 10th December, 2015, publishing the Sashastra Seema Bal Group 'A' Combatised Engineering Cadre Recruitment Rules, 2015, along with delay statement.

[Placed in Library. *See* No. L.T. 4155/16/16]

I. Notifications of the Ministry of Mines**II. Outcome Budget (2016-17) in respect of the Ministry of Steel**

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Mines, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:—

- (1) G.S.R. 954 (E), dated the 11th December, 2015, notifying the Gujarat Mineral Development Corporation Limited for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act, from the date of issue of this notification.
- (2) G.S.R. 7 (E), dated the 5th January, 2016, notifying the M/s. Singareni Collieries Company Limited and M/s. Telangana State Mineral Development Corporation for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act, from the date of issue of this notification.

[Placed in Library. *See* No. L.T. 4319/16/16]

- II. A copy (in English and Hindi) of the Outcome Budget for the year 2016-17, in respect of the Ministry of Steel.

[Placed in Library. *See* No. L.T. 4473/16/16]

Accounts and Reports (2014-15) of various IITs, National Book Trust, Delhi, Central University of Jharkhand and IIIT and Manegement, Gwalior and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री [प्रो. (डा.) राम शंकर कथेरिया]: महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Indian Institutes of Technology Act, 1961:—

- (i) Annual Accounts of the Indian Institute of Technology (IIT) Madras, Chennai, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. *See* No. L.T. 4349/16/16]
- (ii) Annual Accounts of the Indian Institute of Technology (IIT), Patna, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. *See* No. L.T. 4346/16/16]
- (iii) Annual Accounts of the Indian Institute of Technology (IIT), Indore, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. *See* No. L.T. 4345/16/16]
- (iv) Annual Accounts of the Indian Institute of Technology (IIT), Jodhpur, Rajasthan, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. *See* No. L.T. 4347/16/16]
- (v) Annual Accounts of the Indian Institute of Technology (IIT), Kanpur, for the year 2014-15, and the Audit Report thereon.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T. 4351/16/16]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Institute of Technology (IIT) Madras, Chennai, for the year 2014-15.
(b) Review by Government on the working of the above Institute.
(c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 4349/16/16]
- (ii) (a) Annual Report of the Indian Institute of Technology (IIT), Patna, for the year 2014-15.
(b) Review by Government on the working of the above Institute.
(c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 4346/16/16]
- (iii) (a) Annual Report of the Indian Institute of Technology (IIT), Indore, for the year 2014-15.
(b) Review by Government on the working of the above Institute.
(c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 4345/16/16]
- (iv) (a) Annual Report of the Indian Institute of Technology (IIT), Jodhpur, Rajasthan, for the year 2014-15.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. *See* No. L.T. 4347/16/16]
- (v) (a) Annual Report of the Indian Institute of Technology (IIT), Kanpur, for the year 2014-15.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. *See* No. L.T. 4351/16/16]
- (vi) (a) Annual Report and Accounts of the National Book Trust, India, New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the Annual Report and Audited Annual Accounts of the above Trust.
 - (c) Statement by Government accepting the above Report.
 - (d) Chronological Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.
[Placed in Library. *See* No. L.T. 4474/16/16]
- (vii) (a) Annual Accounts of the Central University of Jharkhand, Ranchi, for the year 2014-15, and the Audit Report thereon, under sub-section (4) of Section 31 of the Central Universities Act, 2009.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. *See* No. L.T. 4361/16/16]
- (viii) (a) Annual Report of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (ABV-IIIT and M), Gwalior, for the year 2014-15.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above. [Placed in Library. *See* No. L.T. 4353/16/16]
- (ix) (a) Annual Report of the Indian Institute of Technology (IIT), Mandi, Himachal Pradesh, for the year 2014-15.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above. [Placed in Library. *See* No. L.T. 4352/16/16]